

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 762 OF 2019 IN
DFR NO. 707 OF 2019**

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

DNH Power Distribution Company Limited

...Appellant(s)

Vs.

NTPC-SAIL Power Company Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Mr. Amal Nair

Counsel for the Respondent (s) : Ms. Poorva Saigal
Ms. Tanya Sareen for R-1

ORDER

Ms. Poorva Saigal, learned counsel accepts notice on behalf of Respondent No.1.

Issue notice to second Respondent. Dasti, in addition is permitted.

Respondents shall file objections, if any, on delay application by next date of hearing with advance copy to other side.

List the matter on **06.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice Manjula Chellur)
Chairperson**